

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD

Dated: Allahabad, this 14th Day of November, 2000

Coram: Hon'ble Mr. Justice R. R. K. Trivedi, VC  
Hon'ble Mr. S. Dayal, AM

Original Application No. 1270 of 1999

MEMO OF PARTIES

S. No.	Name & Father's Name	Designation	Under whom working.
1.	2.	3.	4.
	s/Shri		
1.	Chandan Lal S/o Sh. Kundan Lal.	Pointsman 'A'	Station Master, Central Railway, Agra Centt.
2.	Bhagwat Chand S/o Sh. Chhokey Lal.	-do-	P. Man Bag Yard.
3.	Yogender Prasad Dubey S/o Sh. Durga Prasad.	-do-	-do-
4.	Raghunath Prasad Meena, S/o Sh. Gyasi Ram Meena.	-do-	-do-
5.	Naubat Singh S/o Sh. Muli Ram.	-do-	-do-
6.	Rakesh Kumar S/o Sh. R mesh Chand.	-do-	-do-
7.	Ram Prasad S/o Sh. Raghu Nath.	-do-	-do-
8.	Shri Niwas S/o Sh. Rati Ram.	-do-	-do-
9.	Kali Pad S/o Sh. Shyama Charan.	-do-	-do-
10.	Ram Chander S/o Sh. Gyasi Ram.	-do-	-do-
11.	Ram Copal S/o Sh. Ram Singh	-do-	-do-
12.	Vijay Singh Meena S/o Sh. Nand Ram Meena.	-do-	-do-
13.	Ram Das S/o Sh. Ramu Dev.	-do-	-do-
14.	Ghly Charan S/o Sh. Giruji.	-do-	-do-

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S/Shri			
15.	Prem Narayan S/o Sh. Moti Lal.	Pointsman 'A'	P. Man Bad Yard.
16.	Pooran Singh S/o Sh. Phool Singh.	-do-	-do-
17.	Saiveer Singh S/o Sh. Mohan Singh.	-do-	-do-
18.	Mithoo S/o Sh. Radha Kishan.	-do-	-do-
19.	Prahlad Meena S/o Sh. Jagpal Meena.	-do-	-do-
20.	Man Singh S/o Sh. Chhotey Lal.	-do-	-do-
21.	Mohan Singh S/o Sh. Dhoopi Rai	-do-	-do-
22.	Subhash Chander S/o Sh. Dwarika Prasad.	-do-	-do-
23.	Amar Singh S/o Sh. Laloo Singh.	-do-	-do-
24.	Ashok Kumar Sharma S/o Sh. Ram Swaroop.	-do-	-do-
25.	Yasin Khan S/o Sh. Suleman Khan.	-do-	-do-
26.	Rameshwar Lal Meena S/o Sh. Sheoji Ram Meena.	-do-	-do-
27.	Rajendra Singh S/o Sh. Mohan Singh.	-do-	-do-
28.	Jal Singh S/o Sh. Samal Singh.	-do-	-do-
29.	Kesar Khan S/o Sh. Manzoor Khan.	-do-	-do-
30.	Vijay Singh Meena S/o Sh. Sankpal Meena.	-do-	-do-
31.	Vishav Narayan S/o Sh. Raja Ram.	-do-	-do-
32.	Vasu Dev Saini S/o Sh. Vishna.	-do-	-do-

1.	2.	3.	4.
<b>S/SHRI</b>			
33.	Joseph John S/o Sh. John.	Pointsman 'A'	P. Men. Bld. Yard.
34.	Mukesh Chander S/o Sh. Shyam Lal.	-do-	-do-
35.	Brij Bhushan Harsana S/o Sh. Amar Singh.	-do-	-do-
36.	Ramesh Kumar S/o Sh. Mukandi.	-do-	Station Master, Central Railway, Mathura Jnc.
37.	Ram Kumar S/o Sh. Ram Bihari.	-do-	-do-
38.	Bhim Chand S/o Sh. Bal Vir.	-do-	-do-
39.	Shiv Singh S/o Sh. Khumani.	-do-	Brinda Ban Road.
40.	prem Narayan S/o Sh. Khubli Ram.	-do-	Mathura Jnc.
41.	Vishnu Kumar S/o Sh. Chariya Ram.	-do-	-do-
42.	Megh Nath S/o Sh. Ram Ayodhya.	-do-	-do-
43.	Ramesh Kumar S/o Sh. Naubat Ram.	-do-	-do-
44.	Charan Singh Meena S/o Sh. Ram Narayan.	-do-	-do-
45.	Suraj Pal Singh S/o Sh. Phool Singh.	-do-	-do-
46.	Ramesh Chander S/o Sh. Kali Charan.	-do-	Agra Cantt.
47.	Ram Bharosi S/o Sh. N. L. Sharma	-do-	-do-
48.	Ravi Prakash S/o Sh. Budha Ram.	-do-	-do-
49.	Kiran Singh S/o Sh. Onkar Singh.	-do-	-do-
50.	Man Singh S/o Sh. Inder Ram.	-do-	-do-

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1. - 2. - 3. - 4. -----

S/Shri

51.	Surendra Pal Singh S/o Sh. Hari Shankar. Pointsman 'A'	Station Supdtt., Central Railway, Agra Cantt.
52.	Ishwar Chander S/o Sh. Devki Nandan.	-do- Agra Yard.
53.	Chandan Lal S/o Sh. Sunder Lal.	-do- Agra Cantt.
54.	Hafiz Mohammad S/o Sh. Abdul Shakoor.	-do- -do-
55.	Vijay Singh S/o Sh. Raghu Nath Singh.	-do- -do-
56.	Shiv Charan S/o Sh. Ram Dayal.	-do- Agra Yard.
57.	Mahavir Prasad S/o Sh. Ram Swaroop.	-do- Agra Cantt.
58.	Wahid Khan S/o Sh. Rahim Khan.	-do-
59.	Mahesh Chander S/o Sh. Ram Dhan.	-do- -do-
60.	Hari Shankar S/o Sh. Pati Ram.	-do- -do-
61.	Ramesh Chander S/o Sh. Kunj Behari.	-do- -do-

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... APPLICANTS.

Vs.

UNION OF INDIA :

Through :

1. The Secretary,  
Ministry of Railways,  
(Railway Board),  
Rail Bhavan, Raisina Road,  
New Delhi. & Two Ors.
2. The General Manager,  
Central Railway, Mumbai.
3. The Divisional Railway Manager,  
Central Railway,  
Jhansi.

.... RESPONDENTS



ORDER

(Open Court)

(By Hon'ble Mr.Justice R. R.K. Trivedi, VC)

By this application u/s 19 of Administrative Tribunals Act, 1985, 61 applicants have prayed for a direction to the respondents to promote them to the post of Goods Gaurd in the grade of Rs.950- 1500/-.

Presently, the applicants are serving as Pointsman 'A' Grade. For this relief, applicants have already approached Respondent No.2 General Manager, Central Railway, Mumbai, by making a representation on 5.7.97, a copy of which has been filed as Annexure No.5 to this application. In spite of several opportunities given, no counter affidavit has been filed by the Respondents. It appears appropriate that the Respondent No.2 may be directed to decide the representation of the applicants by a reasoned order within three months from the date a copy of this order is filed before him. In order to avoid delay, the applicants are given opportunity to file a fresh copy of the representation along with the copy of the order.

No order as to costs.

  
A.M.  
V. C.

Nath/

{ M.A. 1515/01.  
OA. 1270/99.

OR.

M.A. 1515 of 2001  
has been filed on 27/3/2001.  
Submitted on 04/4/01  
for orders. {  
103/4.

4-4-2001

MA 1515/01 in  
OA 1270/99 (D)

Hon'ble Mr. S. Dayal, AM

Hon'ble Mr. Rafiq Uddin, JM

Sri P.K. Khare for the applicants  
and Sri Amit S thalekar for the Respondents.

The learned counsel for the  
respondents moves Misc. Application No. 1515/01,  
praying for grant of further three months'  
time to the Respondent no.2 to decide the  
representation submitted by the applicants  
on 15.12.2000.

The learned counsel for the  
applicants opposes the Misc. Application  
on the ground that sufficient time has  
already elapsed and the respondents should  
decide the representation expeditiously.  
We find that there are as many as 61 applicant  
of this case who are seeking setting  
aside order dated 7-5-97 in so far as it  
excludes the eligibility of Pointsmen  
Grade 'A' for promotion to the post  
of Guard and to include the category of  
Pointsmen 'A' in the field of eligibility  
for promotion to the post of Goods  
along with further direction to fill up  
vacancies of Goods Guards .

Under the circumstances, we find  
that the prayer for time upto 26.6.2001  
is valid and the same is allowed. The  
respondents shall decide the represent/  
within this period.

RJ  
J.M.

A.M.

Nath/2cs.